## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/16/ (IB)/2017

NAME OF THE PETITIONER(S)

: TEMPUS INFRA PROJECTS PVT LTD

NAME OF THE RESPONDENT(S)

: ORGADAM CITY DEVELOPERS PVT LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. AMI V. CATARIA (7845461422)

Counsel for Petitionea

2. M. RATHINA: CUMAR 9283322094 DC S for Respondent

## ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the parties have come to a settlement and they have proposed to make the payment of the claim by way of instalments. Counsel for petitioner prayed time for seeking instructions from the client. Time extended finally at request. Put up on 04.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)